NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 13/73(4)/Chd/2016

Harleen Jaggi	Petitioner.
Versus	
M/s Hind Motors India Ltd.	Respondent.
Present: Mr. Ashok Sachdeva, Authoris on behalf of petitioner. Ms. Riya Bansal, Advocate for	respondent company.
· ·	etition No.01/73(4)/Chd/2016. Copy
of the order be enclosed.	(Justice R P Nagrath) Member (Judicial)
	Deepa Krishan) Member(Technical)

January 31, 2017